

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 4122/2024

SADIQ

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY I.A. NO. 135672/2025 IN CRL. APPEAL NO. 4122/2024 IS
LISTED.]

IA No. 135672/2025 - GRANT OF BAIL

Date : 14-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) :

Mr. Rishi Malhotra, Sr. Adv.

Ms. Ansuiya, Adv.

Mr. Shivaansh Maini, Adv.

Mr. Prem Malhotra, AOR

For Respondent(s) :

Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E RIA No. 135672/2025

1. The learned counsel appearing for the respondent seeks time to file their counter affidavit. The same is to be filed within two weeks from today.
2. List the application on 04.08.2025.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT(POONAM VAID)
ASSISTANT REGISTRAR